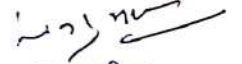


SCHEDULE

FORMAT FOR STATISTICAL DATA FOR THE MONTH JUNE 2020

(SEE RULE 3)

S.NO.	NAME OF COURT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH)	NO. OF CASES DISPOSED DURING THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	968	116	1084	00	00



न्यायाधीश

वाणिज्यिक न्यायालय अजमेर

MONTH JUNE 2020

FORM 2

LIST OF CASES IN WHICH E-PAYMENTS OF COURT FEES WAS MADE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

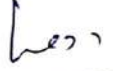
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न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

MONTH JUNE 2020

FORM 3

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL


न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

MONTH JUNE 2020

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH

FORM-4

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUN (NO. OF CASES RANDOMLY ALLOCATED)
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

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न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

MONTH JUNE 2020

FORM 5

LIST OF CASES IN WHICH CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

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वाणिज्यिक न्यायालय अजमेर

COMMERCIAL COURT AJMER
MONTH JUNE 2020

FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JUNE 2020

S N O	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

6/7
न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

FORM -7

SUMMARY OF COMMERCIAL CASES DURING THE MONTH JUNE 2020

JUNE- 2020

S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 ST DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	968	116	00	1084

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न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

SEE RULE 10(2)

LIST OF CASES RECEIVED FOR PRE-INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH

JUNE- 2020

S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

hej
न्यायाधीश
वाणिज्यिक न्यायालय अजमेर

Statistical Data Format

SCHEDULE

Format for statistical data for the Month of June, 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur	1442	13	1455	292	N/A

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न्यायाधीश
सांख्यिक न्यायालय, कम-1
जयपुर

Randomly Allocated case

Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur				-----Nil-----	

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न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर
✓

Case management hearing


Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur				-----Nil-----		


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर
✓

Contested case list

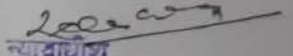
Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-6

Contested Commercial Cases disposed during the month of June, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court no 1, Jaipur	Jaipur Metro-II	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Summary of commercial cases


Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur	Jaipur Metro-II	1442	13	292	1163


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर
✓

pre institution mediation

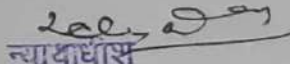

Judge, Commercial Court No 1, Jaipur

Month June-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1			-----Nil-----			


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर


e-court fees

Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur	Jaipur	206/20	Amit Tanwar V/s Finova Capital Pvt. Ltd.	Sh. Ali Hasan	5-6-2020	4-6-2020
2		Jaipur	207/20	M/s Sai Tools Pvt. Ltd. V/s IOCL	Sh. Anand Sharma	16-6-2020	16-6-2020
3		Jaipur	221/20	M/s AU Small Finance Bank V/s Ravi Gautam	Sh. G.D. Bansal	10-6-2020	6-6-2020

2020-06-20
न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Electronic process list


Judge, Commercial Court No 1, Jaipur

Month June-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month


SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur	Jaipur	205/20	G.N. Buldev Pvt. Ltd. V/s Sahitya Sadavrat	Sh. Dilip Shivpuri	29-5-2020	26-5-2020
2		Jaipur	207/20	M/s Sai Tools Pvt. Ltd. V/s IOCL	Sh. Anand Sharma	16-6-2020	16-6-2020
3		Jaipur	208/20	Technofab Engineering V/s State of Raj.	Sh. Prateek Mathur	19-6-2020	-


न्यायाधीश
याण्डियक न्यायालय, क्रम-1
जायपुर

Sheet I

Form 6 (ii) : Mediation Date on Quarterly Basis for 2nd Quarter 2020 From 1.4.2020 to 30.6.2020
 [See rule 10 (2)]

SN	Name of Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vi)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1															
-----Nil-----															


 न्यायाधीश
 यमिन्दियत न्यायालय, कम-1
 पल्लपुर

S-1 Form-1

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June, 2020

Format for Statistical data
[See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	466	91	557	0	N/A

Ediom Altan

Judge
Commercial Court No. 2
Jaipur

S-2 Form-2

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June, 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil



Judge

Page 1
Commercial Court No. 2
Jaipur

S-2 Form-3

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June, 2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

S-2 Form-4

**Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month June, 2020**

Form 4 List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil



Judge

Page 1 Commercial Court No. 2
Jaipur

S-2 Form-5

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June, 2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

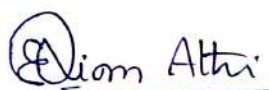
S-2 Form-6

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June, 2020

**Form 6
Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Judge
Commercial Court No. 2
Jaipur

S-2 Form-7

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June 2020

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	466	91	0	557


Judge
Commercial Court No. 2
Jaipur

Med Form-6(1)

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June /2020

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1				Nil		



Judge
Commercial Court No. 2
Jaipur

S-2 Form-1

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June, 2020

Form 1
List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur							Nil


Diom Atti
Judge
Commercial Court No. 2
Jaipur

Med Form-6(2)

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month June, /2020

**Form 6 (ii) Mediation Date on Quarterly Basis for 2nd Quarter
2020 from 01-04-2020 to 30-06-2020**

[See rule 10 (2)]

S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)	
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V					
1																

Q. Lion Attis

Judge
Commercial Court No. 2
Jaipur

SCHEDULE

Format for statistical data for the Month of June, 2020

(See Rule 3)

SN (1)	Name of the Court (2)	No. of cases pending (on the 1 st day of Month) (3)	No. of New cases instituted (during the month as per column 3) (4)	Total cases pending in the court (on the last day of the month as per column 3) (5)	No. of cases disposed (during the month as per column 3) (6)	Average no. of days taken to decide the case (7)
1	Commercial Court no 3, Jaipur Metro-II	377	104	481	0	N/A

सहायक न्यायाधीश
वाणिज्य न्यायालय-3
जयपुर

Statistical Data Format

SCHEDULE

Format for statistical data for the Month of June, 2020

(See Rule 3)

SX	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	377	104	481	0	N/A

स्वास्थ्य
राजस्थान सरकार-3
जयपुर



Statistical Data Format

SCHEDULE

Format for statistical data for the Month of June, 2020

(See Rule 3)

Sl	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro II	377	104	481	0	N/A

20/06/2020
20/06/2020
20/06/2020

e-court fees

Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil

संयोजक
जुलाई 2020

Electronic process list

Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN (1)	Court (2)	District (3)	Case No. (4)	Petitioner v/s Respondent (5)	Advocate (6)	Date of Registration (7)	Date of e-Payment of Court Fees (8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil

न्यायाधीश
व्यक्तिगत न्यायालय प्रारंभ - 3
जयपुर

Randomly Allocated case

Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no3, Jaipur Metro-II				-----Nil-----	

Handwritten signature and stamp, possibly indicating the date 20/06/2020 and the court name Commercial Court No 3, Jaipur Metro-II.

2020.07.04

Case management hearing

Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro-II				-----Nil-----		

व्यवस्थापक
अधिवक्ता न्यायालय नं. 3
जयपुर

Contested case list

Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-6

Contested Commercial Cases disposed during the month of June, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Summary of commercial cases

Commercial Court No 3, Jaipur Metro-II

Month June-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro-II	377	104	0	481

जायपुरमेट्रो
व्यक्तिगत न्याय प्रणाली-3
जायपुर

pre institution mediation

Commercial Court No 3, Jaipur Metro-II

Month June-2020

{See rule 10 (2)}

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		

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pre institution mediation

Commercial Court No 3, Jaipur Metro-II

Month June-2020

{See rule 10 (2)}

List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				Nil		

पु.नि.सं. १२३४-३
२०२०

Sheet I

Form 6 (ii) : Mediation Date on Quarterly Basis for 2nd Quarter 2020 From 1.4.2020 to 30.6.2020
[See rule 10 (2)]

Name of Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1) (vii)
		Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
						Nil								

व्यक्तिगत-3
व्यक्तिगत-3
जयपुर

pre institution mediation

Commercial Court No 4, Jaipur Metro-II

Month June-2020

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month						
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1				-----Nil-----		

न्यायाधीश
राष्ट्रिय न्यायालय क्रम-4
जयपुर महानगर द्वितीय


Summary of commercial cases

Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-7

Summary of Commercial Cases during the month						
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 4, Jaipur Metro-II	Jaipur Metro-II	500	97	0	597


न्यायाधीश
वाणिज्यिक न्यायालय क्रम-4
जयपुर महानगर द्वितीय

Contested case list


Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-6

Contested Commercial Cases disposed during the month of June, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 4, Jaipur Metro-II	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil


न्यायाधीश
राजस्थान न्यायालय क्रम-4
जयपुर महानगर द्वितीय

Case managemen hearing


Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur Metro-II			-----Nil-----			


न्यायाधीश
वाणिज्यिक न्यायालय क्रम-4
जयपुर महानगर द्वितीय

Randomly Allocated case

Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-4

List of total no. of cases randomly allocated during the month						
SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 4, Jaipur Metro-II				-----Nil-----	



न्यायाधीश

वाणिज्यिक न्यायालय क्रम-4
जयपुर महानगर द्वितीय

Electronic process list

Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur Metro-II	Nil	Nil	Nil	Nil	Nil	Nil

न्यायाधीश
वाणिज्यिक न्यायालय क्रम-4
जयपुर महानगर द्वितीय

e-court fees

Commercial Court No 4, Jaipur Metro-II

Month June-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 4, Jaipur Metro-II	Nil	Nil	Nil	Nil	Nil	Nil



न्यायाधीश
भाषिजियक न्यायालय क्रम-4
जयपुर महानगर द्वितीय


Statcal Data Format

SCHEDULE

Format for statistical data for the Month of June, 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 4, Jaipur Metro-II	500	97	597	0	N/A


 न्यायाधीश
 वाणिज्यिक न्यायालय क्रम-4
 जयपुर महानगर द्वितीय

Sheet1

Form 6 (ii) : Mediation Date on Quarterly Basis for 2nd Quarter 2020 From 1.4.2020 to 30.6.2020

[See rule 10 (2)]

SN	Name of Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1) (vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1															


न्यायाधीश
वाणिज्यिक न्यायालय क्रम-4
जयपुर महानगर द्वितीय


COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month – JUNE 2020

Format for Statistical data

[See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	4	7
1	COMMERCIAL COURT	1041	0	1041	0	730 days


न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

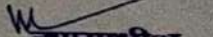
COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month JUNE 2020

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	COMMERCIAL COURT	JODHPUR				-----NIL-----			


न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर


COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH JUNE 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur			-----NIL-----		


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH JUNE 2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			-----NIL-----		

नवीनदीश
 वाणिज्यिक न्यायालय
 जोधपुर


COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - JUNE 2020

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	Commercial court Jodhpur	--	--	--


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर


COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - JUNE 2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur	--	--	--	--	--


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

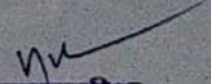
COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH JUNE 2020

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial court	Jodhpur	--	--	--	--	--	--	--	--	--	--	--


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

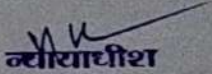
COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month JUNE 2020

Form 7

Summary of Commercial Cases during the month


Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	1041	0	0	1041


 न्यायाधीश
 वाणिज्यिक न्यायालय
 जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR
MONTH JUNE 2020

List of cases received for Pre-Institution Mediation and Settlement during the month


Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court, Jodhpur	--	--	--	--	--


नवीरोपीश
 वाणिज्यिक न्यायालय
 जोधपुर

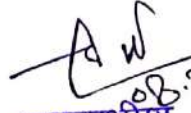
COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month JUNE 2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1	2	3	4	5	6	7	8					9	10	11	12
1		--	--	--	--	--	--	--	--	--	--	--	--	--	--


न्यायाधीश
वाणिज्यिक न्यायालय
जोधपुर

Court Name COMMERCIAL COURT KOTA						
Month JUNE/2020						
Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	976	3	979	0	N/A


 08.7.2020
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA

Month JUNE/2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL
2							

A. J.
8.7.2020
न्यायाधीश
वाणिज्यिक न्यायालय
कोटा (राज.)

Court Name COMMERCIAL COURT KOTA

Month JUNE/2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month

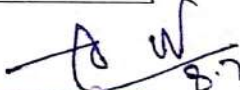
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL
2							

AW
 8.7.2020
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)

S-2 Form-4

Court Name COMMERCIAL COURT KOTA
Month JUNE/2020

Form 4 List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL
2						


न्यायाधीश
वाणिज्यिक न्यायालय
कोटा (राज.)
8.7.2020

S-2 Form-5

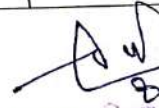
Court Name **COMMERCIAL COURT KOTA**

Month **JUNE/2020**

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL
2							


8.7.2020
न्यायाधीश
वाणिज्यिक न्यायालय
कोटा (राज.)

Court Name COMMERCIAL COURT KOTA

Month JUNE/2020

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2													

A W
 न्यायाधीश 8.7.2020
 वाणिज्यिक न्यायालय
 कोटा (राज.)

Court Name COMMERCIAL COURT KOTA
Month JUNE/2020

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	KOTA	976	3	0	979
2						

[Signature]
 न्यायाधीश
 वाणिज्यिक न्यायालय
 कोटा (राज.)
 2.7.2020

Court Name COMMERCIAL COURT KOTA
Month JUNE/2020


List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL
2						

Med Form 6(2)

Court Name **COMMERCIAL COURT KOTA**
2ND QTR 1-04-20 TO 30-06-2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No of application disposed off as per Rule 3(4) and 3(6)	No of application referred for mediation	No of application where no settlement arrived at as per Rule 7(1)(ix)	No of application where parties reached a settlement as per Rule 7(1)(vi)	
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V					
-1	-2	-3	-4	-5	-6	-7	-8					-9	-10	-11	-12	
	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL


 8-7-2020
 न्यायाधीश
 वाणिज्य न्यायालय
 कोटा

COMMERCIAL COURT, UDAIPUR (RAJ.)


SCHEDULE

Format for Statistical data

(See Rule 3)

Month : June 2020

S. No.	Name of Court	Name of cases pending (on the 1st day of month of June 2020	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	748	1	749	0	


(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE-II

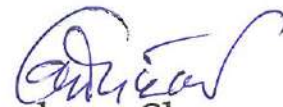
[See Rule 3(2)]

Month : June 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

S. N o.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	Commercial Court, Udaipur	Udaipur	----- Nil -----					


(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE-II

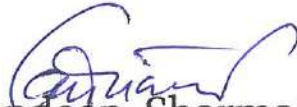
[See Rule 3(2)]

Month : June 2020

Form 3

List of cases in which Electronic Service of Process has taken place during the month

S. N o.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	Commercial Court, Udaipur	Udaipur	----- Nil -----					


(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE-II

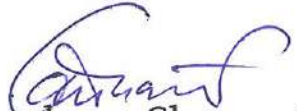
[See Rule 3(2)]

Month : June 2020

Form 4

List of total no. of cases randomly allocated during the month

S. N o.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	Commercial Court	-	-	-


(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

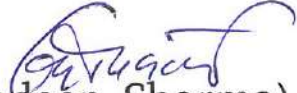
COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE-II

[See Rule 3(2)]

Month : June 2020

Form 5								
List of cases in which Case Management Hearing was held during the month								
S. N o.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	Commercial Court, Udaipur	Udaipur	----- Nil -----					


(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE-II

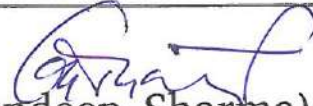
[See Rule 3(2)]

Month : June 2020

Form 6

Contested commercial cases disposed during the month

S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/ No)	Date of Decision	Days of disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court	Udaipur	----- Nil -----										


(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE-II

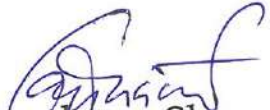
[See Rule 3(2)]

Month : June 2020

Form 7

Summary of Commercial Cases during the month

S. N o.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	748	1	-	749

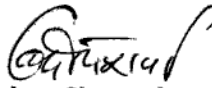

(Sandeep Sharma)
Judge,
Commercial Court,
Udaipur

COMMERCIAL COURT, UDAIPUR (RAJ.)

Form 6 (ii) : Mediation Date on Quarterly Basis for 2nd Quarter 2020 From 1.4.2020 to 30.6.2020

[See rule 10 (2)]

SN	Name of Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1) (vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
1	DLSA, UDAIPUR	4	1	3	2	2	NIL	4	NIL	NIL	NIL	NIL	NIL	NIL	NIL


[Sandeep Sharma]
 Judge
 Commercial Court,
 Udaipur (Raj.)